

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED:ALLAHABAD:SEPTEMBER 01, 2022

No. 1514/Admin. (Services)/2022

Pursuant to Government Office Memo. No.728/Saat-Nyay-2-2022-173G/2015, dated 01.09.2022, Sri **Shyam Jeet Yadav**, District & Sessions Judge (Retired) is appointed/posted as Presiding Officer in the Special Court at Ghaziabad, created vide Government Order No. 674/Saat-Nyay-2-2022-173G/2015, dated 04.08.2022.

No. 1515/Admin. (Services)/2022

Pursuant to Government Office Memo. No.728/VII-Nyay-2-2022-173G/2015, dated 01.09.2022, Sri **Bhairav Lal**, Additional District & Sessions Judge (Retired) is appointed/posted as Presiding Officer in the Special Court at Lucknow, created vide Government Order No. 674/Saat-Nyay-2-2022-173G/2015, dated 04.08.2022.

No. 1516/Admin. (Services)/2022

Pursuant to Government Office Memo. No.728/VII-Nyay-2-2022-173G/2015, dated 01.09.2022, Sri **Jagannath Mishra**, Special Judge, S.C./S.T. Act (Retired) is appointed/posted as Presiding Officer in the Special Court at Gautam Buddha Nagar, created vide Government Order No. 674/Saat-Nyay-2-2022-173G/2015, dated 04.08.2022.

No. 1517/Admin. (Services)/2022

Pursuant to Government Office Memo. No.728/VII-Nyay-2-2022-173G/2015, dated 01.09.2022, Sri **Chhatradhari Singh Yadav**, Additional District & Sessions Judge (Retired) is appointed/posted as Presiding Officer in the Special Court at Agra, created vide Government Order No. 674/Saat-Nyay-2-2022-173G/2015, dated 04.08.2022.

No. 1518/Admin. (Services)/2022

Pursuant to Government Office Memo. No.728/VII-Nyay-2-2022-173G/2015, dated 01.09.2022, Sri **Satyendra Singh Virwan**, Additional District & Sessions Judge (Retired) is appointed/posted as Presiding Officer in the Special Court at Kanpur Nagar, created vide Government Order No. 674/Saat-Nyay-2-2022-173G/2015, dated 04.08.2022.

BY ORDER OF THE HON'BLE COURT,

sd/-

(ASHISH GARG)

REGISTRAR GENERAL

No. 449/Admin. (Services)/2022 Dated: Allahabad: SEPTEMBER 01, 2022.

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.

7. The District & Sessions Judges, Ghaziabad, Lucknow, Gautam Buddha Nagar, Agra and Kanpur Nagar (Information available on E-mail).

You are directed to permit aforesaid appointed Presiding Officers in the Special Court, created vide Government Order No. 674/Saat-Nyay-2-2022-173G/2015, dated 04.08.2022 to take charge of the said Court. Further, you are also directed to make necessary infrastructural arrangements for smooth functioning of the said Courts.

8.

S/Sri

- i. Sri **Shyam Jeet Yadav**, District & Sessions Judge, H.J.S. (Retired), C-1/74, Ratan Khand, Sharda Nagar, Raebareli Road, Lucknow (U.P.)- 226012.
- ii. Sri **Bhairav Lal**, Additional District & Sessions Judge, HJS (Retd.), C-406, Shivalik Ganga Apartment Phase-IV, Quyampur Mod, Quarsi, Etah By Pass Road, Aligarh-202001 (U.P.).
- iii. Sri **Jagannath Mishra**, Special Judge, S.C./S.T. Act, HJS (Retd.), A-146, DLF Garden City, Purseni, Lucknow (U.P.).
- iv. Sri **Chhatradhari Singh Yadav**, Additional District & Sessions Judge, H.J.S. (Retd.), G-236/II, Dev Prayagam Colony, Jhalwa, Prayagraj.
- v. Sri **Satyendra Singh Virwan**, Additional District & Sessions Judge, H.J.S. (Retd.), Village & Post- Nahal, district-Aligarh.

The above mentioned appointed Presiding Officers shall proceed to take over charge of the said Special Court at their respective places of posting immediately.

The certificates of taking over charge by the Presiding Officers of the said Special Courts be sent to the Deputy Registrar (Services) & Deputy Registrar (Confidential-'B'), High Court, Allahabad.

9. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Registrar (Judicial) (Inspection), High Court, Allahabad.
12. I/c The Joint Registrar (Judicial) (Budget), High Court, Allahabad.
13. The Joint Registrar (Judicial) (Computer), High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad.
15. The Deputy Registrar (Admin.), High Court, Allahabad
16. The Deputy Registrar (Conf. 'B'), High Court, Allahabad.
17. The Deputy Registrar (Admin. A-3), High Court, Allahabad.
18. The Assistant Registrar (Admin. A-2), High Court, Allahabad.
19. The Assistant Registrar (Admin. C), High Court, Allahabad.
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
22. P.Ss. to Hon'ble Administrative Judges with the request to place this notification before His Lordship for kind perusal. (Information available on E-mail).

BY ORDER OF THE HON'BLE COURT,

sd/-

(SATISH KUMAR PUSHKAR)
DEPUTY REGISTRAR (SERVICES)